

Central Administrative Tribunal  
Principal Bench  
New Delhi

DA No. 2649/96

(3)

Friday, this the 10th day of January, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)  
Hon'ble Sh. S. P. Biswas, Member (A)

1. Anek Pal Singh  
s/o Shri Sunder Singh,  
T-43/D, Railway Colony,  
Chandausi,  
Distt. Moradabad,
2. Suresh Chander Sharma s/o  
Babu Lal Sharma,  
c/o C.P. Sharma,  
Shakti Nagar, Chandausi,  
Distt. Moradabad.

..Applicants

(By Shri G.D.Bhandari, Advocate)

- Versus -

1. Union of India through  
the General Manager,  
Northern Railway,  
Baroda House,  
New Delhi.
2. The Divisional Railway Manager,  
Northern Railway,  
DRM Office,  
Moradabad.

..Respondents

ORDER (Oral)

By Hon'ble Dr. Jose P. Verghese, Vice-Chairman --

Petitioners appear in person as well and make a statement that they are likely to be absorbed and want to withdraw this O.A. The permission to withdraw the original application is granted and the liberty to re-file, as and when fresh cause of action arises, is also granted.

The O.A. is dismissed as withdrawn.

  
(S.P. BISWAS)  
Member (A)

  
(DR. JOSE P. VERGHESE )  
Vice-Chairman (J)

Encl: